

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.11.2025

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6770 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Shiv Kumar Vs. Vishnu Upadhyay & Ors.	Dheeraj Garg
2.	I.A. No. 6771 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Rohit Kasliwal Vs. Vishnu Upadhyay & Ors.	Dheeraj Garg
3.	I.A. No. 6776 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Loon Land Development Ltd. Vs. Gaurav Katiyar, RP of Revital Reality Pvt. Ltd.	Manmeet Singh
4.	I.A. No. 6813 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Ajit Singh Vs. Durga Das Agrawal, RP of MKMG Jewels Developers Pvt. Ltd.	Anuj Tiwari
5.	I.A. No. 6814 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	OVT India Pvt. Ltd. Vs. Vijender Singh	Swastik Verma
6.	I.A. No. 6815 of 2025 in Comp. App. (AT) No. ____ of 2025	Rowena Doris Sequeira & Anr. Vs. Merwyn Savio Sequiera & Anr.	Anubha Rastogi
7.	I.A. No. 6816 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Equitas Small Finance Bank Ltd. Vs. Jumbo Finvest (India) Ltd.	Hemant Kothari

8.	I.A. No. 6844 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) (Ins) No. 2352 of 2024	Abhijit Guhathakurta, RP for Techno Kart India Ltd., Electroworld Digital Solutions Ltd. Vs. Venugopal N Dhoot & Ors.	Ajoy Roy
9.	I.A. No. 6859 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) No. 240 of 2023	B.P.C. Plastics Pvt. Ltd. & Anr. Vs. Registrar of Companies, Kanpur	Ravi Prakash
10.	I.A. No. 6882 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) No. 375 of 2024	Ankit Goel Vs. Saltec Foods Pvt. Ltd. & Ors.	Mareesh Pravir Sahay

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